

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-18731-JK (LD) of 2024

DATED:-26 - 11 - 2024

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated 26.11.2024

No:-LAW-OIC/11/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Reyaz Ali Bhat
26.11.2024

Annexure to the Government Order No.18731-JK(LD) of 2024 dated 26.11.2024

S No	Title of the Case OIC	Designation
1	W.P (C) 2418/2024 titled kidney Hospital Sonwar Bagh and Ors V/s UT of J&K and ors. WP titled Interferon kidney care Diabetes and Dialsis super Speciality Center and Ors Vs Iffco- Tokio General insurance company ltd and ors	Mr. Prateek Panjathia State Nodal Officer.(9419155070)
2	CCP(S) No. 304/2024 in WP(C) No. 1607/2024- titled Prabha Harjilal College of Pharmacy and Para Clinical Sciences Vs Dr. Syed Abid Rasheed Shah	Mr. Mohan Singh, Under Secretary to Government H&ME Department
3	Criminal Transfer Application No. 25/2024 titled Pharma Force Lab and others Versus UT of J&K	Ms. Humaira Yousouf, Assistant Controller Drug, Pulwama/Shopian, Phone No. 9906655786, email: humairashawl@yahoo.co.in,
4	CRM(M) No. 348/2024 titled Rajeev Mukul V/S Union Territory of J&K and others.	Mr. Arvind Sharma, Assistant Drugs Controller, Phone No. 9419192014, E-Mail:arvind@live.com.com

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